

(c) and (d) Yes, Sir. Proper utilization of funds by NGOs is ensured through regular inspections by the concerned State Govt., officers of the Ministry and the designated Nodal Agencies. Besides, the NGOs, are also required to submit periodic progress report, Audited Annual Accounts and Utilisation Certificate duly certified by a Chartered Accountant for grant released during the previous year.

Assistance to Wakf Boards

5281. SHRI B.P. SINGHAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the State Governments as well as the Central Government are providing assistance to Wakf Boards to meet their expenses; and

(b) the annual expenses made respectively through the Wakf's own funds and that through Government's assistance during the last five years, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) Information is being collected and will be laid on the Table of the House.

Schemes for welfare of SCs/STs / OBCs

†5282. PROF. M.M. AGARWAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the schemes being implemented for the welfare of persons belonging to Scheduled Castes/ Scheduled Tribes and Backward classes and poor sections in the country, particularly in Uttar Pradesh; and

(b) the details of the grants provided under these schemes during the last five years together with the details of the grants provided during the year 1999-2000 and 2000-2001, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) and (b) The details of welfare schemes being implemented by the Ministry of Social Justice & Empowerment (including Ministry of Tribal Affairs) for the upliftment of SCs/STs, OBCs and Minorities in the country along with the details regarding funds released for these schemes during the last five years in the State of Uttar Pradesh is given in the annexed Statement. No district-wise allocation/release is made by the Ministry.

†Original notice of the question was received in Hindi.

[15th May, 2000]

RAJYA SABHA

STATEMENT

(Rs. in lakhs)

Sl. No.	Name of the Scheme	1995-96	1996-97	1997-98	1998-99	1999-2000
WELFARE OF SCHEDULED CASTES						
1.	Assistance to Scheduled Castes Development Corporation (SCDCs)	0.00	259.52	1220.58	1701.94	85.72
2.	Post Matric Scholarship to SC and ST students	1669.82	2070.82	705.39	621.65	1261.85
3.	Pre-Matric Scholarship for the children of those engaged in unclean occupation	68.13	201.34	24.46	08.55	0.00
4.	Book Bank for SC/STs	15.00	0.00	0.00	25.48	0.00
5.	Upgradation of merit of SC/ST Students	0.00	0.00	33.00	12.11	3.00
6.	Construction of Hostels of SC boys	66.93	0.00	0.00	0.00	0.00
7.	Construction of Hostels of SC Girls	31.82	0.00	0.00	0.00	0.00
8.	National Scheme of Liberation and Rehabilitation of scavengers and their dependents	3816.00	3414.26	4446.00	0.00	0.00
9.	Implementation of PCR Act 1955 and SCs & STs (Prevention of Atrocities) Act 1989	399.43	226.14	844.51	50.00	636.24
10.	Special Central Assistance to Special Component Plan	5839.03	5920.49	7646.66	7518.15	9728.65
11.	Special Educational Development Programme for SC Girls belonging to low literacy level	0.00	4.25	1.42	0.00	0.00
12.	Grant-in-aid to NGOs	170.75	186.59	170.73	387.19	545.51
WELFARE OF SCHEDULED TRIBES						
1.	Grain Bank Scheme	—	1.28	—	—	—
2.	Research & Training	1.12	4.27	—	3.14	1.40
3.	PTG Scheme	—	—	—	—	74.80
4.	Special Assistance to Tribal Sub-Plan	104.08	90.39	112.91	57.54	99.85
5.	Article 275(I)	31.50	31.50	110.90	21.00	42.08
6.	Grants to NGOs	—	—	2.75	20.71	27.38
7.	Boys Hostel for STs	—	—	—	9.00	—

Sl. No.	Name of the Scheme	1995-96	1996-97	1997-98	1998-99	1999-2000
8.	Girls Hostel for STs	—	—	11.16	11.00	—
9.	Educational Complex	—	—	18.99	51.07	9.92
10.	Ashram Schools	—	—	—	175.00	—
	Welfare of OBCs and Minorities					
1.	Pre-matric Scholarship for OBCs students	—	—	—	—	—
2.	Post-matric Scholarship for OBCs students	—	—	—	—	—
3.	Hostel for OBCs Boys and Girls	—	—	—	—	—
4.	Pre-examination coaching for OBCs	—	—	—	—	—
5.	Grant-in-aid to NGOs working for welfare of OBCs	—	—	—	5.59	26.05
6.	Pre-examination coaching for weaker section (including Minorities) based on economic criteria	36.11	12.32	19.19	65.95	80.48

Dave Committee

5283. SHRI JIBON ROY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Dave Committee interviewed some experts before finalising its recommendations;

(b) if so, the names of the experts and their designations;

(c) whether any one from the Ministry of Labour or Central Trade Unions was invited to appear before the Committee; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Yes, Sir.

(b) A statement showing the names of the Experts and their designations is given in the Annexure [See Appendix 189, Annexure No. 125]

(c) Yes, Sir. The Central Provident Fund Commissioner, Late Shri R. S. Kaushik was a Member of the Project OASIS Expert Committee. The Secretary, Ministry of Labour, was invited to participate at all conferences and seminars where the other experts were invited.